

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

CRIMINAL APPEAL NO(S).1570 OF 2010

MITHILESH

Appellant(s)

VERSUS

STATE OF NCT

Respondents(s)

(WITH APPLN.(S) FOR SUSPENSION OF SENTENCE)

Date : 27/05/2014 This appeal was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN  
HON'BLE MR. JUSTICE A. K. SIKRI  
(VACATION BENCH)

For Appellant(s)

Mr. Manoj K. Singh,Adv.  
Mr. Vishal Gera,Adv.  
Mr. Rahul Pandey,Adv.  
Mr. Prem Prakash,Adv.

For Respondent(s)

Mr. P.C. Agarwal,Sr.Adv.  
Mr. D.s. Mahra,Adv.UPON hearing the counsel the Court made the following  
O R D E R

Heard learned counsel for the parties.

Order reserved.

List tomorrow the 28th May, 2014 for pronouncement of  
order.(O. P. SHARMA)  
COURT MASTER

Signature Not Verified

(M. S. NEGI)

ASSISTANT REGISTRAR

Digitally signed by  
Om Parkash Sharma  
Date: 2014.05.28  
10:34:15 IST  
Reason: